

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

UPC
~~REGD/A.D.~~

Commercial Complex(BDA),
Indiranagar,
Bangalore - 560 038

Application No: 242/86(T)

Dated the Sep. , 86.

To (W.P.No 2622/80 ,

Dr. S.P.Thirumala Rao, M.D.,
(Shri H. Subramanya Jois, Advocate)
Versus

... Applicant

1. The Union of India, represented by its Secretary,
Ministry of Railways, Rail Bhavan, Bari Marg, N. Delhi-1.
2. The Chairman, Railway Board, N. Delhi-1.
3. The General Manager, Southern Railway, Madras-3.
4. The Chief Personnel Officer, Personnel Branch,
Headquarters Office, Southern Railway, Madras-3. Respondents.

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH
IN APPLICATION NO. 242/86(T)

Please find enclosed herewith the copy of the Order/~~Interim Order~~
passed by this Tribunal in the above said Application on 29.8.1986. .

Recd H.S.M. 26/9/86
Shri S. Venugopal S.W.C. R.
O/C

SECTION OFFICER
(Judicial)

Encl: As above.

Copy to:-

1. Shri H. Subramanya Jois, Advocate for Applicant,
No 150/36, N.W.S. Road, Visveswarapuram, Bangalore-4.
 2. Shri A.N. Venugopal, Advocate for Respondents
C/O Shri N.S. Srinivasa-n, R. No 12, 2nd Floor,
S.S.S. Mutt Building, Tank Bund Road, Bangalore-560009.
- Shri S. Venugopal S.W.C. R.*
26/9/86
26/9.